



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.58/BB/ 2017	-	For hearing	230/ 232	Textron India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Ajai P. Johnson SPJ Legal	Advocate For petitioner	
21	Prima Hatti	ROC	

ORDER

Counsel for Petitioner is Present. Tribunal has received report from ROC & R.D.
Counsel for Petitioner requested time to offer comments. List it on 17/01/2018.


Member (T)


Member (J)